

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PRESS RELEASE

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Insolvency Bankruptcy Board of India grants recognition to two Registered Valuers Organisations.

In pursuance to the Companies (Registered Valuers and Valuation) Rules, 2017, the Insolvency and Bankruptcy Board of India (IBBI) has recognized today the following two Registered Valuers Organisations:

- a. The Institution of Estate Managers and Appraisers in the Asset Class of Land and Building, and
- b. The IOV Registered Valuers Foundation in the Asset Classes of:
 - i) Land and Building
 - ii) Plant and Machinery, and
 - iii) Securities or Financial Assets.

2. In accordance with the Companies (Registered Valuers and Valuation) Rules, 2017, these Registered Valuers Organisations shall conduct educational courses in valuation, grant membership and certificate of practice to individuals, conduct training for its members and lay down and enforce the Code of Conduct for the registered valuers, who are its members.